

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH**

**CP No.51(ND)/2015
RT CP No.194/Chd/Hry/2017**

In the matter of:

Mr.Sermet Gureol

Vs.

M/s Kalindi Building Systems Pvt.Ltd.

Present: Mr.P.K.Chugh, Advocate for Mr.Rishi Sood Advocate
for the petitioner.

On request, the matter is adjourned to 07.11.2017 for arguments.

Sd/-

(Justice R.P.Nagrath)
Member (Judicial)

October 06, 2017
subbu